

GOVERNMENT OF INDIA
MINISTRY OF HOUSING & URBAN AFFAIRS

LOK SABHA

UNSTARRED QUESTION No. 16
TO BE ANSWERED ON DECEMBER 11, 2018

FUNDS UNDER AMRUT

16. SHRI PREM DAS RAI:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details of the funds allocated, sanctioned, released and utilised under each component of Atal Mission for Rejuvenation and Urban Transformation (AMRUT);
- (b) the details of the targets set and achieved so far under the scheme;
- (c) the details of number of new water connections provided in slums in the country under the said scheme, State-wise; and
- (d) whether there has been a gap in the release of committed Central Assistance to States under the said mission and if so, the details thereof and the reasons therefor?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING & URBAN AFFAIRS

(SHRI HARDEEP SINGH PURI)

(a). Atal Mission for Rejuvenation and Urban Transformation (AMRUT) is operated as a Centrally Sponsored Scheme. Total Central outlay for AMRUT is Rs.50,000 crore for five years from financial year 2015-2016 to financial year 2019-2020 for various components of the Mission i.e. 80% for projects, 10% for reform incentive, 10% for Administrative & Office Expenses (A&OE). Under AMRUT, Rs.77,640

...2/-

crore, including Central share of Rs.35,990 crore, have been allocated towards projects in all the 36 States and Union Territories (UTs). So far, Rs.10,473.08 crore of Central Assistance (CA) has been released against projects, Rs.450.58 crore against A&OE, Rs.1,358.97 crore as reform incentive, Rs.87.74 crore for formulation of GIS based Master plans, and Rs.3,143.69 crore have been released against eligible projects of erstwhile Jawaharlal Nehru National Urban Renewal Mission (JnNURM). Thus, CA of Rs.15,514.06 crore have been released under AMRUT to the States and UTs so far. Utilisation Certificates (UCs) worth Rs.9,260.83 crore have been received against the CA released so far.

(b).Against the total State Annual Action Plans (SAAPs) of Rs.77,640 crore, Detailed Project Reports (DPRs) have been approved for 5,346 projects worth Rs.78,980 crore (some States /UTs have taken projects in access of the approved SAAP for which entire additional expenditure shall be borne by the respective States /UTs). Out of approved projects worth Rs.78,980 crore, works have been completed for 1,012 projects worth Rs.2,368 crore, contracts have been awarded and work is in progress for 3,140 projects worth Rs.52,530 crore, and for 709 projects worth Rs.14,464 crore tenders have been issued.

(c).The details of water tap connections provided in slum areas are not maintained in the Ministry.

(d). No. There is no gap in release of committed Central Assistance to the States/UTs. Central Assistance allocated to the States and UTs is released in three instalments (20:40:40). First instalment is released immediately on approval of SAAP. Second and third instalments are released after submission of UCs for 75% or more of CA released and corresponding State share along with report of Independent Review and Monitoring Agency (IRMA).
